

**MR. SPEAKER :** But there is a doubt in the minds of so many hon. Members as to how this collision did occur while they were taxiing. Is it due to carelessness? Many hon. Members wanted to ask, but they could not ask that question.

**DR. KARAN SINGH :** It is very surprising like very often people slip in their bath rooms. It is surprising how they can get hurt in the bath room. Similarly, it is very surprising that while taxiing instead of going straight, the plane took a 90° turn. The incident is still under investigation. So far it appears that one of the pins perhaps which controls the steering had not been put in when it started. But, Sir, it will be a little premature to give the exact cause.

12.07 Hrs.

#### PAPERS LAID ON THE TABLE

##### REPORT OF ADMINISTRATIVE REFORMS COMMISSION ON PUBLIC SECTOR UNDERTAKINGS

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) :** On behalf of Shri Morarji R. Desai I beg to lay on the Table a copy of the Report of the Administrative Reforms Commission on Public Sector Undertakings. [Placed in Library. See No. LT-2087/67].

##### ANNUAL REPORT ON SEAMEN'S PROVIDENT FUND SCHEME FOR 1966-67

**THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) :** I beg to lay on the Table a copy of the Annual Report on the working of the Seamen's Provident Fund Scheme, 1966 for the year 1966-67. [Placed in Library. See No. LT-2088/67].

##### NAMES OF NON-OFFICIALS WHO WERE GIVEN DIPLOMATIC PASSPORTS DURING AUGUST TO OCTOBER, 1967

**SHRI JAGANNATH PAHADIA :** On behalf of Shri Bali Ram Bhagat I beg to lay on the Table a list showing names of non-officials who were given Diplomatic Passports during August to October, 1967. [Placed in Library. See No. LT-2089/67].

##### NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) :** On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Administrative Service (Appointment by Promotion), Sixteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1738 in Gazette of India dated the 15th November, 1967.
- (2) The Indian Police Service (Appointment by Promotion), Fourteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1739 in Gazette of India, dated the 15th November, 1967.
- (3) G.S.R. 1786 published in Gazette of India, dated the 9th December, 1967, making certain amendments to the Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (4) G.S.R. 1787 published in Gazette of India, dated the 9th December, 1967, making certain amendments to the Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (5) G.S.R. 1788 published in Gazette of India dated the 9th December, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT-2090/67].

##### DELHI MOTOR VEHICLES (FIFTH AMENDMENT) RULES

परिवहन तथा नौवहन मंत्रालय में उप-मंत्री (श्री भरत दर्शर) : श्रीमन्, मैं मोटर गाड़ी अधिनियम, 1939 की धारा 133 की उपधारा (3) के अन्तर्गत, दिल्ली मोटर गाड़ी (पांचवां संशोधन) नियम, 1967, की एक प्रति, जो दिनांक 19 अक्टूबर, 1967, के दिल्ली के राजपत्र में अधिसूचना संख्या एफ०

3(39)/66-67—ट्रांसपोर्ट में प्रकाशित हुये  
थे, सभा-पटल पर रखता हूँ।

[Placed in Library. See No. LT-2091/67].

12.09 Hrs.

**MESSAGES FROM RAJYA SABHA**

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Penal Code (Amendment) Bill, 1967, by Diwan Chaman Lall, M.P., which has been passed by the Rajya Sabha at its sitting held on the 15th December, 1967."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Haryana State Legislature (Delegation of Powers) Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 19th December 1967."

**BILLS AS PASSED BY RAJYA SABHA**

SECRETARY : Sir, I lay on the Table of the House the following Bills as passed by Rajya Sabha :—

- (1) The Indian Penal Code (Amendment) Bill, 1967, by Diwan Chaman Lall, M.P
- (2) The Haryana State Legislature (Delegation of Powers) Bill, 1967.

12.10 HRS.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
EIGHTEENTH REPORT**

श्री रामावतार श.स्त्री (पटना) : श्रीमन्,  
मैं गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति का 18वां प्रतिवेदन पेश करता हूँ।

**COMMITTEE ON PUBLIC UNDERTAKINGS FIFTH REPORT**

श्री प्रेम चन्द वर्मा (हमीरपुर) : अध्यक्ष महोदय, मैं गन्धक के आयात के लिये भारत के राज्य व्यापार निगम द्वारा मैसर्स ओवल इन्डस्ट्रीज, न्यूयार्क के साथ किये गये करार के सम्बन्ध में सरकारी उपक्रमों सम्बन्धी समिति का पांचवां प्रतिवेदन पेश करता हूँ।

12.10½ Hrs.

**STATEMENT (UNDER DIRECTION 115) BY MEMBER AND MINISTER'S REPLY THERETO**

SHRI D. N. PATODIA (Jalore) : Mr. Speaker Sir,

Under direction 115 of the Directions by the Speaker I wish to point out inaccuracies in the statement made by the hon. Minister for Information and Broadcasting while replying to a calling attention notice on the 4th December, 1967 relating to an agreement signed between 'Novosti' (or APN) and Press information Bureau.

The hon. Minister made a categorical statement saying : "We have made enquiries. This Agency are not the sponsors . . ." This is not a correct statement as will be seen from the following :

- (a) A news item published in the 'Hindu' on 13th August, 1967 quotes one employee of the Radio Peace and Progress station interviewed by the Reuter representative saying that the station was founded in 1964 by a group of public organizations consisting of among others APN News Agency. Similar report was published in the 'Hindustan Times' on 1-12-1967.
- (b) Such reportings in the Indian press are also supported by the announcements made on Moscow Radio from time to time, and the English translation of two such announcements reads like this :
  - (i) This is a quotation from the broadcast over Moscow Radio in Swedish language to Sweden on 26th January, 1967 at 19.00 hrs. GMT. This radio station belongs to Soviet Social